

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**TUESDAY, THE TWENTY THIRD DAY OF JUNE
TWO THOUSAND AND TWENTY SIX**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

WRIT APPEAL NO: 579 OF 2026

Writ Appeal under clause 15 of the Letters Patent preferred against Order
Dated 16/03/2026 in WP.No. 471 of 2026 on the file of the High Court.

Between:

1. Dr. Durgam Venkatesh Kumar, S/o Durgam Komuraiah Hall ticket No 22117002002 Age 36years R/o H No 219/1 Sharadanagar Dilsuknagar Hyderabad 500060
2. Dr. Tabassum Sultana, W/o Md Omer Hall ticket Number 18119002003 Aged 31 years H No 16124/B/A/8 New Green Land Colony Saidabad Hyderabad 500059.
3. Dr. Girish Raheja, S/o Dr Manohar P Raheja Hall Ticket no 22119017001 Aged 43 years R/o Vinayakas MBs De Royale Apartments New Bhoiguda Secunderabad 500003
4. Dr. Kolisetty Sunil, S/o Late Sri K Nageshwar Rao Hall ticket number 22119002004 Aged 47 years Resident of Flat No 1303 SMR Vinay Sky City Ramanthapur Hyderabad 500013
5. Dr. Anju Singh, W/o Debendra Kumar Bhuyan Hall Ticket No 21118001001 Aged 43 years R/o 131C Type2 Block7 Neyveli Cuddalore District Tamilnadu

...APPELLANTS

AND

1. The State of Telangana, Represented by its Principal Secretary Medical Health and Welfare Department Dr B R Ambedkar Secratariat Hyderabad Telangana
2. Kaloji Narayan Rao University of Health Sciences, Represented by its Vice Chancellor/Registrar Warangal Telangana 506002
3. Controller of Examinations, Kaloji Narayan Rao University Warangal Telangana

4. National Medical Commission, Represented by its Secretary Pocket 14 Sector 8 Dwarka Phase.1 New Delhi.110077
5. Dr. Vaishnavi Devi Reddy, D/o D Nagarjun Reddy Hall ticket No 22105013009 Age 28 years R/o Plot No C2 Madhura Nagar Hyderabad 500038
6. Dr. Mada Roja, D/o Mada Obaiah Hall Ticket No 22113002006 Aged 29 years R/o 42, 9732 Near Lord Rama Temple Beside Shivalayani Street MJ Kunta Kadapa
7. Dr. B Praneeth, S/o B Jaya Raju Hall Ticket No 22106010002 Aged 35 Years R/o LIGB186 Dr A S Rao Nagar ECIL Post Hyderabad 500062
8. Dr. K Roopa, D/o K Chennakeshavulu Hall ticket No 22101008002 Age 36 years H No 250/1 Madhavanipally Amrabad Nagarkurnool district
9. Dr. Samir Gajanan Zade, S/o Gajanan Warluji Zade Hall Ticket No 22111003012 Aged 28 R/o Address Room No 202 MGM Hospital Road Warangal Telangana 506002
10. Dr. Meeniga Pradyumna, S/o M Soma Sekhar Hall ticket no 220071105405 Aged 29 years R/o Flat No 201 Kothakota Wanaparthy District 509381
11. Dr. L Tulasiram, S/o L Chandrunaik Hall ticket No 22111003005 Aged 30 years R/o 382/1 Singaipally Village Kodair Mandal Nagarkurnool District Telangana
12. Dr. Sana Kulsoom Basade, D/o Imtiyaz Basade Hall ticket number 22110004004 Aged 27 years R/o 167387 Flat No 202 Aroosa Silver Plaza Azampura Chaderghat Hyderabad Telangana 500024
13. Dr. Shaharyar Elahi, S/o MD Nasim Hall Ticket No 22111003010 Aged 30 Years House No 15374 C/o Kooja Venkataiah Opposite of Kakatiya Medical College Ranagampet Warangal Telangana 506007
14. Dr. Mannam Rajesh, S/o Mannam Das Hall ticket number 22112001014 Aged 39 years R/o House No 49776/13A Road No 2 Yellareddy colony Hayathnagar Ranga Reddy Telangana 501505
15. Ramu P, S/o Porika Karan Singh Hall Ticket Number No 22101003015 Aged 38 years R/o H No 39201 Reddy Colony Hanamkonda 506001
16. Dr. Vanam Naveen Kumar, S/o V Bikshamaiah Hall ticket number 22118003008 Aged 42 years R/o 401 NVY and NYSY Enclave Dwarakamai Nagar Road No 3 Vanasthalipuram Hyderabad 500070
17. Dr. Badar Fatima, W/o Shaik Dadavali Hall ticket No 22118015001 Aged 42 years R/o 171376/70 Santhoshnagar EWSH 95 Hyderabad
18. Dr. M Anusha, D/o M Narsimhulu Hall ticket No 22118003005 Aged 31 years R/o Address Sribalaji Towers Anjaneya Nagar Moosapet Hyderabad
19. Dr. Usha Rani Kowthalam, D/o K Vijaya Sankar Hall Ticket No 22113003007 Aged 37 years H No 5 77 Plot No 53 Flat No G1 Vaidheeki Nilayam Beside Nandanavanam HMDA Apartment Durga Nagar Kistareddypet Sangareddy Telangana 502319
20. Dr. Murali Krishna Panam, S/o P Venkat Rao Aged 41 years Hall ticket No 22105013005 Address H No 81323/2 Kranthi Nagar Colony Nalgonda Telangana 508001

21. Dr. Srivani Pagilla, D/o Ramulu P Hall Ticket No 22110003017 Aged about 40years R/o H No 4/45/A Station Ghanpur Jangaon District
22. Dr. Pratiksha Sunil Patil, D/o Sunil S Patil Hall Ticket No 22110008012 Age 27 years Flat No 405 Eternal Apartment Vinay Nagar Colony Saidabad Hyderabad 500059
23. Dr. G Srinivasulu Guptha, S/o G Devendar Gupta Hall Ticket No 22102018004 Age 28years R/O Flat No 303 Srinivasa Heights Chilaka Nagar Uppal Hyderabad 500039
24. Dr. Ammati Srilaxmi, W/o Keerthi Kanth Age 29yrs Hall ticket No 22101018001 R/o Flat 501 TNR Manas Apartments LB Nagar Shivapuri Colony Saroornagar Road Hyderabad Telangana 500074
25. Dr. Parsi Chandana, D/o Srinivas Hall Ticket No 2114013005 Aged 28 years R/o Legend Marigold Serilingampally Telangana 500018
26. Dr. Kandula Prashanth, S/o K Narsimha Hall Ticket No 22110010002 Aged 31 years R/o 356/1 Plot No 220 Road No 14 Munuganoor Hayathnagar RangaReddy district 501511
27. Dr. Surabhi Abhilash, S/o S Sathaiah Hall ticket No 22105013008 Age 29yrs MD radiology R/o 13 Aparna elixir Khajaguda Hyderabad
28. Dr. Bhavanam Rupasree, D/o B Ramakotireddy Hall Ticket No 22114010003 Aged 35 years R/o The Sky Apartment Flat No 401 Guttala Begumpet Madhapur Kavuri Hills Road No 9 Hyderabad Telangana 500033
29. Dr. Modugu Manusha, D/o M Sreenivasarao Hall Ticket No 22110010008 Aged 29 years R/o Sree Nilayam 4th floor 3439/MIG/SP Road No 11 Mayuri Nagar Miyapur Hyderabad 500049

(Respondent Nos 5 to 29 herein are not necessary parties to the Writ Appeal)

...RESPONDENTS

I.A. NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No.4 to undertake Inspection of the Digital Evaluations of the Answer Sheets of the Post Graduate Medical Examinations, 2025 carried out by the Respondent No.2 University, pending disposal of the writ appeal.

Counsel for the Appellant: SRI KOWTURU PAVAN KUMAR

Counsel for the Respondent No.1: SRI T.RAMESH,

AGP FOR MEDICAL HEALTH FW

Counsel for the Respondent No.2 & 3: SRI T.SHARATH, SC FOR KNRUHS

**Counsel for the Respondent No.4: Ms. GORANTLA SRI RANGA PUJITHA,
SC FOR NMC**

The Court delivered the following: JUDGMENT

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

The Hon'ble The Chief Justice Sri Aparesh Kumar Singh
and

The Hon'ble Sri Justice G.M.Mohiuddin

Writ Appeal No.579 of 2026

Dated: 23.06.2026

Between:

**Dr. Durgam Venkatesh Kumar,
S/o. Durgam Komuraiah,
Hall ticket No.22117002002,
Age 36 years, R/o. H.No.219/1, Sharadanagar,
Dilsukhnagar, Hyderabad-500060 and four others**

...Appellants

and

**The State of Telangana, Represented by its Principal Secretary,
Medical Health and Welfare Department,
Dr. B.R. Ambedkar Secretariat, Hyderabad,
Telangana and 28 others**

...Respondents

Judgment:

Mr. Kowturu Pavan Kumar, learned counsel appears for the appellants.

Mr. T. Ramesh, learned Assistant Government Pleader for Health, Medical and Family Welfare Department, appears for respondent No.1.

Mr. T. Sharath, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences, appears for respondent Nos.2 and 3.

Ms. Gorantla Sri Ranga Pujitha, learned Standing Counsel for National Medical Commission, appears for respondent No.4.

2. This Writ Appeal arises out of order dated 16.03.2026 passed by the learned writ Court in Writ Petition No.471 of 2026.
3. After arguing for some time, learned counsel for the appellants seeks permission of the Court to withdraw the Writ Appeal.
4. In view of the same, the Writ Appeal is dismissed as withdrawn. No costs.

As a sequel, miscellaneous petitions, pending if any, stand closed.

SD/- N.CHANDRA SEKHAR
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to SRI KOWTURU PAVAN KUMAR, Advocate [OPUC]
2. One CC to SRI T.SHARATH, SC FOR KNRUHS [OPUC]
3. One CC to Ms. GORANTLA SRI RANGA PUJITHA, SC FOR NMC [OPUC]
4. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana, at Hyderabad [OUT]
5. Two CD Copies

BSR
TKS

HIGH COURT

DATED: 23/06/2026

JUDGMENT

WA.No.579 of 2026



**DISMISSING THE WRIT APPEAL
AS WITHDRAWN,
WITHOUT COSTS**

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01/07/26
K.K